>

Title: Introduction of the National Agricultural Produce Price Commission Bill, 2011.

श्री राजू शेही (हातकंगले): उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूं कि किसानों को उनकी कृषि उपज के लिए न्यूनतम समर्थन मूल्य सुनिश्चित करने के प्रयोजनार्थ कानूनी स्वायत आयोग की स्थापना करने और उससे संसक्त या उसके आनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुर:स्थापित करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a statutory autonomous Commission for the purpose of ensuring minimum support prices to farmers for their agricultural produce and for matters connected therewith or incidental thereto."

The motion was adopted.

श्री राजू शेट्टी : उपाध्यक्ष महोदय , में विधेयक पुर:स्थापित करता ढूं।
* Dublished in the Corette of India Futuroudinant, Part II Codian 2 detect 11 2 2011

^{*} Published in the Gazette of India Extraordinory, Part-II, Section-2 dated 11.3.2011